

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/2332/A

From :- Shri M. K. Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Selina Begum,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 19<sup>th</sup> April, 2018.

Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your e-mail dtd. 18.04.2018.

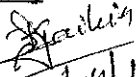
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.04.2018 along with headquarter leave permission from the morning of 18.04.2018 till the morning of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

19/4/18

  
19/04/18